

NOTIFICATION No. 138 / 2012

I

The Government in G.O.Ms.No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Poonamallee in Tiruvallur District along with other Fast Track Courts at Magisterial Level in various Districts.

Ms.G.T.Ambika, District Munsif, Arakkonam, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee in the said newly sanctioned Court.

II

The Government in G.O.Ms.No.478, Home (Courts.III) Department, dated 29.08.2011 have issued orders sanctioning the constitution of a District Munsif Court at Tiruchendur in Thoothukudi District by converting the existing Principal District Munsif-cum-Judicial Magistrate Court at Tiruchendur and the Government in G.O.(4D) No.12. Home (Courts.II) Department, dated 24.01.2012 have issued orders sanctioning the constitution of a Judicial Magistrate Court at Tiruchendur in Thoothukudi District by converting the existing Additional District Munsif Court at Tiruchendur in Thoothukudi District.

Thiru K.Vivekananthan, Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti is transferred and posted as District Munsif, Tiruchendur in the newly sanctioned Court by converting the existing Principal District Munsif-cum-Judicial Magistrate Court, Tiruchendur.

Thiru M.Nambirajan, Principal District Munsif-cum-Judicial Magistrate, Tiruchendur is transferred and posted as Judicial Magistrate, Tiruchendur in the newly sanctioned Court by converting the existing Additional District Munsif Court, Tiruchendur.

III

Thiru S.Ganapathi Samy, XVII Metropolitan Magistrate, Saidapet, Chennai is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti vice Thiru K.Vivekananthan.

Ms.N.Rajalakshmi, Judicial Magistrate, Tiruttani is transferred and posted as XVII Metropolitan Magistrate, Saidapet, Chennai vice Thiru S.Ganapathy Samy.

Thiru Daniel Haridoss, District Munsif-cum-Judicial Magistrate No.I, Wallajahpet is transferred and posted as Judicial Magistrate, Arokkonam in the existing vacancy.

Thiru S.Ravishankar, Judicial Magistrate No.II, Krishnagiri is transferred and posted as District Munsif, Coonoor in the existing vacancy.

Thiru K.Hariharan, Principal District Munsif-cum-Judicial Magistrate, Gudalur is transferred and posted as Judicial Magistrate, Uthagamandalam in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 30.07.2012.

Sd/- G.CHOCKALINGAM
REGISTRAR GENERAL

To

1. Ms.G.T.Ambika, District Munsif, Arakonam.
1. Thiru K.Vivekananthan, Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti.
2. Thiru M.Nambirajan, Principal District Munsif-cum-Judicial Magistrate, Tiruchendur.
3. Thiru S.Ganapathi Samy, XVII Metropolitan Magistrate, Saidapet, Chennai.
4. Ms.N.Rajalakshmi, Judicial Magistrate, Tiruttani.
5. Thiru Daniel Haridoss, District Munsif-cum-Judicial Magistrate No.I, Wallajahpet.
6. Thiru S.Ravishankar, Judicial Magistrate No.II, Krishnagiri.
7. Thiru K.Hariharan, Principal District Munsif-cum-Judicial Magistrate, Gudalur.
8. The District Munsif, Arakkonam.
9. The Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti.
- 10.The Principal District Munsif-cum-Judicial Magistrate, Tiruchendur.
- 11.The XVII Metropolitan Magistrate, Saidapet, Chennai.

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- 12.The Judicial Magistrate, Tiruttani.
- 13.The District Munsif-cum-Judicial Magistrate No.I, Wallajahpet.
- 14.The Judicial Magistrate No.II, Krishnagiri.
- 15.The Principal District Munsif-cum-Judicial Magistrate, Gudalur.
- 16.The Judicial Magistrate, Arakonam.
- 17.The District Munsif, Coonoor.
- 18.The Judicial Magistrate, Uthagamandalam.
- 19.The Additional District Munsif, Tiruchendur.
- 20.The Principal District Judge, Tiruvallur / Thoothukudi / Krishnagiri / Vellore
- 21.The District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam.
- 22.The Principal Judge, City Civil Court, Chennai.
- 23.The Chief Metropolitan Magistrate, Egmore, Chennai.
- 24.The Chief Judicial Magistrate, Tiruvallur / Thoothukudi / Krishnagiri/Vellore
- 25.The Pay and Account Officer, High Court Buildings, Chennai.
- 26.The Treasury Officer, Tiruvallur / Thoothukudi / Krishnagiri / Vellore / Uthagamandalam.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
1. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat,Chennai-9.
2. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
3. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
4. The Registrar (Judicial), High Court, Madras.
5. The Registrar (Vigilance), High Court, Madras. (12 copies).
6. The Additional Registrar (Vigilance), High Court, Madras.
7. The Registrar (Administration), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
- 10.The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
- 11.The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
- 12.The Director, Tamil Nadu State Judicial Academy, Chennai.
- 13.The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
- 14.The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
- 15.The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
- 16.The Technical Director, NIC, High Court, Madras.
- 17.The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
- 18.The Record Keeper, A.D. Records, High Court, Madras.

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